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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

OA NO. 3161/2002

This the 13th day of February, 2004

HON'BLE SH. KULDIP SINGH, MEMBER (J)

Dr. (Smt.) Anandita Mandal  
Director  
G.B.Pant Hospital  
New Delhi.

(By Advocate: Sh. K.B.S.Rajan)

Versus

1. Government of NCT of Delhi  
through the Pr. Secretary  
(Health & Family Welfare  
9th Level, I.P.Sachivalaya,  
New Delhi.
2. Dr. Veena Malhotra  
Director Professor of Pathology,  
G.B.Pant Hospital,  
New Delhi.
3. Government of India  
Ministry of Health and Family Welfare,  
Department of Health,  
Nirman Bhawan,  
New Delhi.

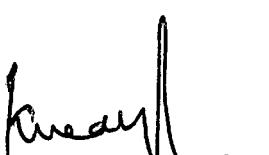
(By Advocate: Sh. V.S.R.Krishna proxy for  
Sh. Ajesh Luthra for official respondents.  
Sh. Yogesh Sharma for private respondents.)

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J).

Nothing survives in the OA. OA has become infructuous.

Case be consigned to record.

  
( KULDIP SINGH )  
Member (J)

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